

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, Sir, I seek the leave of the House.

[English]

MR. SPEAKER : Is the leave opposed ?

SOME HON. MEMBERS : Yes.

MR. SPEAKER : Since the leave has been opposed, those in favour of the leave being granted may stand in their places.

SOME HON. MEMBERS : Rose

MR. SPEAKER : I find the number is more than the requisite number.

So, leave is granted.

The Motion will be taken up immediately after the papers are laid on the Table of the House and Matters under Rule 377 are disposed of.

12.32 hrs.

PAPERS LAID ON THE TABLE

Memorandum of Understanding between Power Grid Corporation of India Limited and Ministry of Power etc.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : I beg to lay on the Table :

- (1) A copy of the Memorandum of understanding (Hindi and English versions) between the Power Grid Corporation of India Limited and the Ministry of Power for the year 1997-98.

[Placed in Library. See No. LT-2174/97]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the North Easter Electric Power Corporation Limited and the Ministry of Power for the year 1997-98.

[Placed in Library. See No. LT-2175/97]

- (3) (i) A copy of the Annual Report (Hindi and

English versions) of the Energy Management Centre, New Delhi, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Energy Management Centre, New Delhi, for the year 1995-96.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-2176/97]

12.33 hrs.

ASSENT OF BILLS

[English]

SECRETARY-GENERAL : Sir, I beg to lay on the Table the following four Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 11th April, 1997 :-

- (1) The Appropriation (Railways) No. 3 Bill 1997.
- (2) The Finance Bill, 1997.
- (3) The Appropriation (No. 3) Bill, 1997.
- (4) The Vice-President's Pension Bill, 1997.

(ii) I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following eight Bills passed by the Houses of Parliament during the last session and assented to by the President :-

- (1) The Special Court (Trial of Offences Relating to Transactions in Securities) Amendment Bill, 1997.
- (2) The Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Bill, 1997.
- (3) The Depositories Related Laws (Amendment) Bill, 1997.
- (4) The National Environment Appellate Authority Bill, 1997.
- (5) The Reserve Bank of India (Amendment) Bill, 1997.